

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA-414 of 2014 in A.No. 194 of 2014
IA-415 of 2014 in A.No. 192 of 2014 and
IA-416 of 2014 in A.No. 189 of 2014

Dated : 5th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

IA-414 of 2014 in A.No. 194 of 2014

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)

IA-415 of 2014 in A.No. 192 of 2014

M/s SPS Steel Rolling Mills Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)

IA-416 of 2014 in A.No. 189 of 2014

M/s Asian Concretes and Cement Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

ORDER

The learned counsel for the Respondent seeks some time to file the reply.
He is permitted to do so by 11.11.2014 after serving copy on the other side.

Post the matter on **11th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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